## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:7444 ANSWERED ON:22.05.2012 POULTRY FARMS Gandhi Smt. Maneka Sanjay

## Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has issued guidelines to the State Governments on maintenance of hygienic and sanitary conditions by the poultry farms in the country;
- (b) if so, the details thereof;
- (c) whether the Union Government has any mechanism to take action against the poultry farms who violate these guidelines;
- (d) if so, the details thereof; and
- (e) the action taken against unhygienic and unsanitary poultry farms during each of the last three years. State-wise?

## **Answer**

THE MINISTER OF STATE FOR AGRICULTURE, & FOOD PROCESSING INDUSTRIES) (DR.CHARAN DAS MAHANT)

(a) to (e) Preservation, protection and improvement of the stock and prevention of the animal diseases are listed in the Constitution as State subject and these also cover poultry. Therefore, State governments take appropriate action on status of hygiene & sanitation at poultry farms. The Union Government has no direct mechanism to assess the status of hygiene and sanitation of poultry farms in the country. However, Government of India issued general guidelines to the State Governments on biosecurity measures to be taken in case of Notifiable Avian Influenza in February, 2006. These have further been revised and incorporated in the Action Plan of Animal Husbandry for Preparedness, Control and Containment of Avian Influenza (November, 2006).